

NOTICE

It is hereby notified for information of the advocates, litigants and parties appearing in person that on **13-04-2018** :

I

The Reconstituted Division Bench comprising of the Hon'ble **Shri Justice N. M. Jamdar** and the **Hon'ble Kum. Justice Nutan D. Sardessai** will take up the admission matters pertaining to the Division Bench, in the morning session.

II

The Hon'ble Shri Justice N. M. Jamdar will sit singly and will take up the matters relating to appointment of Arbitrator in applications under section 11 of the Arbitration and Conciliation Act, 1996 soon after the Division Bench work is over and not at **at 4.00 p.m.**

III

The Hon'ble Shri Justice N. M. Jamdar will sit singly and will take up civil/criminal matters as per the board notified separately, after board of Arbitration matters is over.

IV

The Hon'ble Kum Justice Nutan D. Sardessai will take up the extant judicial assignment, after Division Bench work is over.

By order

Sd/-

(Kiran A. Bagi)

Registrar (Judicial)

Panaji-Goa

Date: 12th April, 2018